GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

, Dated Shillong, 13th August, 2020.

No. LJ(B). 53/93/Pt/73– In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within West Khasi Hills District with immediate effect and until further orders.

SI. No	Name of officers	Designation
1.	**Shri. Allan Benjamin Rymbai**	Junior Coach, O/o the District Sports Officer, Nongstoin
2.	**Shri. Stanley Dkhar**	Accounts Officer, O/o the E.E., PHE, Nongstoin
3.	**Km,Cheryl Chada Marak**	Junior Engineer, DRDA, Nongstoin
4.	**Shri. Danny Shaikupar Blah**	Accounts Officer, O/o the E.E. PWD (Roads), Nongstoin
5.	**Shri. Dondor Ranee**	Assistant Executive Engineer, PWD (Buildings)Nongstoin
6.	**Shri.Teibor Kharumnuid**	Junior Engineer, Nongstoin C&RD Block, Mawshynrut
7.	**Shri.Jollity Tariang**	Senior Cooperative Officer, O/o the Asst. Registrar of Cooperative Societies, Nongstoin
8.	**Smti.Aihunlin Lyngdoh**	Senior Cooperative Officer, O/o the Asst. Registrar of Cooperative Societies, Nongstoin

9.	**Shri.Banlamlad Pala**	Extension Officer, O/o the District Handloom Officer, Nongstoin
10.	**Smti. Carolyne Shabong**	Asst. Engineer, O/o the Asst. Executive Engineer, District Urban Affairs, Nongstoin

(L.K. Swett)
Under Secretary to the Government of Meghalaya,
Law Department.

Memo. No. LJ(B). 53/93/Pt/73-A   **Dated Shillong, the 13th August, 2020**
Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, West Khasi Hills District, Nongstoin with reference to letter No.NDMC-8/2015/116 Dtd. 10th August, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.,

Under Secretary to the Government of Meghalaya,
Law Department.